

Format for quarterly compilation of data:

**CASES INSTITUTED AND DISPOSED IN THE I QUARTER OF THE YEAR 2020**

**HIGH COURT OF SIKKIM**

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)	Civil	Crl.	(Civ.+Crl.)
High Court of Sikkim	I	177	57	234	19	12	31	18	15	33	178	54	232

**ANNEXURE-II**

**STRENGTH OF JUDGES**

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	00

